PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

FEM CARE PHARMA LIMITED

This announcement ("**Corrigendum to the Public Announcement**") is in continuation of, and should be read in conjunction with, the Public Announcement dated November 26, 2008 (the "**Public Announcement**") issued by Ambit Corporate Finance Private Limited as the Manager to the Offer on behalf of Dabur India Limited ("**DIL**" / the "**Acquirer**") to the shareholders of Fem Care Pharma Limited (the "**Target Company**" / "**FPL**") regarding the Offer.

The shareholders may please note the following: In terms of Regulation 18(1) of the SEBI Takeover Code, the draft Letter of Offer has been submitted to SEBI on December 10, 2008. SEBI has sought some clarifications which are in the process of being submitted. The original schedule of activity as disclosed in the Public Announcement is therefore delayed and the revised schedule of activity will be announced on receipt of the observations from SEBI in terms of proviso to Regulation 18(2) of the SEBI Takeover Code.

This Corrigendum to the Public Announcement would also be available on SEBI's website at http://www.sebi.gov.in.

Terms used but not defined in this Corrigendum to the Public Announcement shall have the same meaning as assigned in the Public Announcement.

The Acquirer represented by its Board of Directors accepts full responsibility for the information contained in this Corrigendum to the Public Announcement and also for fulfilling its obligations as laid down in the SEBI Takeover Code.

Issued by the Manager to the Offer	On behalf of the Acquirer
AMBIT Acumen at work **Ambit Corporate Finance Private Limited** Ambit House, 449, Senapati Bapat Marg, Lower Parel, Mumbai 400 013 Tel. No: (022) 39821819; Fax No: (022) 39823020 Email: fplopenoffer@ambitpte.com Contact Person: Praveen Kumar Sangal	Dabur Celebrate Life! **Dabur India Limited** 8/3, Asaf Ali Road, New Delhi - 110002

Date : January 12, 2009
Place: Mumbai

11 x 12